

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.3 - IA/509(AHM)2024
in
CP(IB) 686 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Mohit Minerals Ltd

.....Applicant

V/s

Nidhi Impotrade Pvt Ltd

.....Respondent

Order delivered on: 01/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

IA/509(AHM)2024

This application is filed by the RP for placing on record the 4th progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 509 of 2024 stands disposed of.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)